

**Central Administrative Tribunal
Principal Bench**

OA No.2462/2017

MA No.2601/2017

With

OA No.2466/2017

MA No.2597/2017

MA No.2598/2017

MA No.2599/2017

New Delhi, this the 27th day of July, 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

OA No.2462/2017

Shri Jayesh Sharma, Aged 30 years,
S/o Jai Inder Sharma,
R/o 87, Vigyan Lok,
Near Anand Vihar,
Delhi-92.

...Applicant

(By Advocate Shri Vipul Kumar)

Versus

Delhi Subordinate Services Selection Board,
(Government of NCT of Delhi)
Through its Secretary,
Controller of Exam,
FC-18, Institutional Area, Karkardooma,
Near Railway Reservation Centre,
Delhi-110092.

....Respondent

(By Advocate : Shri N.K. Singh for Ms. Avnish Ahlawat)

OA No.2466/2017

1. Shri Chandan Kumar Singh, Age 32 years,
31/1, Ashok Nagar,
Delhi-18.

2. Shri Saurabh Sharma, Age 30 years
1/7265 Top Floor,
East Gorakh Park,
Sahadra,

Delhi-110032.

3. Shri Sarvpreet Singh Jolly, Age 29 years,
13/28A, Second Floor, Tilak Nagar,
New Delhi-110018.
4. Shri Pankaj Kumar Singh, Age 33 years,
B-77, Jalvayu Vihar,
P-4 Greater Noida,
UP-201308.
5. Shri Mohit Kumar, age 30 years,
RZ 13 A, Ashok Park, West Sagarpur,
New Delhi.
6. Shri Gaurav Kumar, Age 33 years,
C/o Abhay Enterprises,
Vidyapeeth Chowk,
Lakhisara 811311 (Bihar).
7. Shri Keshav Sindwani, Age 33 years,
HP-41 Maurya Enclave,
Pitampura,
New Delhi-34.
8. Shri Saurabh Bisht, Age 29 years,
A-11/8 Shyam Vihar,
PH-2 Najafgarh,
New Delhi.
9. Shri Najeer Ahamad, Age 30 years,
1064/B Ward 7 2nd Floor,
Near Nirankari Bhawan,
Mehrauli,
New Delhi-110030.
10. Shri Rajiv Ranjan, Age 33 years,
Pattari Ghat Tripolia,
Patna 800007 (Bihar).
11. Shri Kamal Kant, Age 32 years,
House No.1377/28,
Arjun Nagar,
Behind Liberty Cinema,
Rothak Haryana.

12. Shri Vikas Tyagi, Age 35 years,
S/o Shri Sudhir Kumar Tyagi,
House No.156, Vivek Vihar,
Delhi-110095.

...Applicants

(By Advocate : Shri Jainendra Maldahiyar with Shri Gyanendra Kumar)

Versus

1. Chief Secretary, Govt. of NCT of Delhi,
Delhi Secretariat, I.P. Estate,
New Delhi-110002.
2. Delhi Subordinate Service Selection Board,
FC-18, Institutional Area, Karkardooma,
Delhi-110092.
(Through Secretary)

...Respondents

(By Advocate : Shri N.K. Singh for Ms. Avnish Ahlawat)

ORDER (ORAL)

Mr. Justice Permod Kohli, Chairman :

MA No.2599/2017 in OA No.2466/2017

M.A. seeking joining together in a single petition is allowed.

O.A Nos.2462 & 2466 of 2017

Shri N.K. Singh, learned counsel appearing on behalf of the respondents under instructions has made a statement that in OA No.2462/2017 the applicant has made specific averments in para 4.3 that he has already uploaded the information on the portal and, thus, the said applicant will be issued the admit card.

2. As regards the applicants in OA No.2466/2017, they have not uploaded any such information on the portal in pursuance of the notification dated 21.10.2014. However, Shri N.K. Singh, learned counsel was asked to seek instructions in regard to the communication dated 15.09.2016 addressed to Shri Vikas Tyagi, one of the applicants (Annexure A-6). He submits that though the said applicant was advised but he has not uploaded the information on the portal of the respondents.

3. We have carefully examined the communication dated 15.09.2016. The respondents on receiving the request of applicant No.12, Shri Vikas Tyagi informed him that on account of closure of the portal no candidate can apply online for any post advertised under Advertisement No.02/12. He was however, advised to approach the DSSSB for issuance of provisional admit card for the said post code once the post codes are notified for exam, with all relevant proof of candidature. The exam notice was issued on 07.07.2017 and uploaded on 08.07.2017, fixing 30.07.2017 as the date for examination. The applicants have already submitted their applications nearly 2 ½ years back.

4. Learned counsel for applicants submits that the names of the applicants appear in the list with their ID numbers. The details are as under :-

OA No.2462/2017

Shri Jayesh Sharma, (I.D. No.2111689)

OA No.2466/2017

1. Shri Chandan Kumar Singh (ID No.2094468),
2. Shri Saurabh Sharma (ID No.2299703)
3. Shri Sarvpreet Singh Jolly (ID No.2100598)
4. Shri Pankaj Kumar Singh (ID No.2065146)
5. Shri Mohit Kumar (ID No.2210018)
6. Shri Gaurav Kumar (ID No.2186213)
7. Shri Keshav Sindwani (ID No.2538282)
8. Shri Saurabh Bisht (ID No.2106298)
9. Shri Najeer Ahamad (ID No.2204362)
10. Shri Rajiv Ranjan (ID No.2047524)
11. Shri Kamal Kant (ID No.2158606)
12. Shri Vikas Tyagi (ID No.2046977)

5. In this view of the matter, the applicants in these OAs also cannot be deprived of their right to participate in the examination. Therefore, in the totality of circumstances, we dispose of both these OAs directing the respondents to issue admit cards to the applicants during the course of the day to enable them to participate in the examination scheduled to be held on 30.07.2017.

Shri N.K. Singh will issue necessary instructions to the respondents in this regard.

6. In view of the aforesaid order, all ancillary Applications stand disposed of.

7. Order **Dasti** under signatures of Court Officer.

(**K.N. Shrivastava**)
Member (A)

(**Justice Permod Kohli**)
Chairman

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